REGISTRATION CERTIFICATE

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said section.

1. Dairy Development Department

PART III

Dairy Development Department

6. $\pi$-\$\omega$
7. $\psi$-\$\omega$
8. $\theta$-\$\omega$
9. $\alpha$-\$\omega$
10. $\beta$-\$\omega$
11. $\gamma$-\$\omega$
12. $\delta$-\$\omega$
13. $\epsilon$-\$\omega$

Gaz. No.28/2020/DTP (Dairy Development).
REGISTRATION CERTIFICATE


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1. Name of the Society: —
   Address: —
   
2. Date of Registration: —29-5-2020
   
3. Category of Society: —
   
4. Head Office: —
   
5. Object: —
   
6. Share: —
   
7. (In Malayalam language)
   
8. Minimum Capital: —
   
9. Period of Registration: —
   
10. Registered Office: —

In exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969), I hereby register the above mentioned Society as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said section.